

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.378/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Diamond infotech Pvt Ltd-Vs-Garodia Automobiles Pvt Ltd & Ors.		
Under Section	213(B)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SUCHARITA ROY

Applicant -

Shay. 4/01/18

ADVOCATE

Pawan Kumar Jajodia

ADVOCATE

RESPONDENT

NO. 1

~~Pandis~~ 4/01/18

ORDER

1d. Counsel for the petitioner and the respondents is present.

Petitioner has filed this petition u/s. 213(b) of the Companies Act, 2013.

Reply may be filed within 15 days with a copy in advance to the petitioner.

List it on 15/02/2018 for admission.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)